

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH, JODHPUR.

\* \* \*

Date of Decision: 23.7.96. 516

OA 232/96

P.R. Nair

... Applicant

Versus

Union of India and others

... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.S.P. BISWAS, ADMINISTRATIVE MEMBER

For the Applicant

... Mr. S.N. Bohra

For the Respondents

...



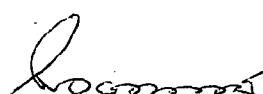
O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

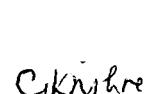
Applicant, P.R. Nair, in this application under Section 19 of the Administrative Tribunals Act, 1985, has in fact prayed for grant of leave during which he could not attend to his duties as also for a direction to the respondents to allow him to resume his duty as a Power Controller under the Senior Deivisional Mechanical Engineer (Power), Northern Railway, Jodhpur.

2. We have heard the learned counsel for the applicant. As alleged by the applicant, he was on leave from 25.7.95 to 27.12.95. Leave was granted to the applicant upto 3.8.95. Thereafter, no leave was sanctioned by the concerned authority. The applicant has moved a representation vide Ann.A-1 dated 27.12.95 but it has, as stated by the learned counsel for the applicant, evoked no response. The learned counsel for the applicant wants the matter, for grant of leave for the period the applicant remained away from duty, to be decided as per rules. He has, therefore, stated before us that his representation, at Ann.A-1, referred to above, may be decided by the concerned authority by a detailed order.

3. We, therefore, dispose of this OA, at the stage of admission, with a direction to respondent No.3. i.e. Senior Divisional Mechanical Engineer (Power), Northern Railway, Jodhpur, to decide the representation, at Ann.A-1, dated 27.12.95, made by the applicant, as per rules and instructions on the subject through a detailed speaking order within a period of two months from the date of receipt of a copy of this order. If the applicant is aggrieved by the decision taken on his representation, he may file a fresh OA.

  
(S.P. BISWAS)  
ADMINISTRATIVE MEMBER

VK

  
GOPAL KRISHNA  
VICE CHAIRMAN